

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 979
ANSWERED ON 24.07.2026

PROGRESS OF MISSION VATSALYA

979. DR. BYREDDY SHABARI:
SHRI APPALANAIDU KALISETTI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the sanctioned and operational District Child Protection Units (DCPUs), Child Welfare Committees (CWCs) and Juvenile Justice Boards (JJBs), State-wise and district-wise, especially in Andhra Pradesh;
- (b) the current status of the integrated Mission Vatsalya Portal;
- (c) the details of the States/UTs participating in the Mission Vatsalya Portal;
- (d) the number of States/UTs regularly uploading data on the said Portal, along with the criteria prescribed for regular data updation;
- (e) whether the migration mapping of data from TrackChild, CARINGS, and Khoya-Paya have been completed to ensure a unified digital platform and if so, the details thereof; and
- (f) the number of operational Cradle Baby Reception Centres established in Specialized Adoption Agencies (SAAs) to rescue abandoned children, State-wise and district-wise, especially in the said State?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a): The Mission Vatsalya Scheme is a Centrally Sponsored Scheme, which is implemented by the States and Union Territories (UTs) with the aim to support Children in Need of care and Protection (CNCP) and Children in Conflict with Law (CCL). Under the Mission Vatsalya Scheme, financial assistance is provided to the States and Union Territories for supporting the statutory service delivery structures established under the Juvenile Justice (Care and Protection of Children) Act, 2015, including District Child Protection Units (DCPUs), Child Welfare Committees (CWCs) and Juvenile Justice Boards (JJBs). The State-wise details of DCPUs, CWCs and JJBs, including those in Andhra Pradesh funded under Mission Vatsalya Scheme, are placed at **Annexure-I**.

(b) to (e): The Ministry of Women and Child Development has developed an integrated unified Mission Vatsalya Portal in consultation and coordination with States and UTs. The TrackChild portal for Missing/Found Children, and Khoya-Paya application for Missing/Sighted Children have been integrated with this unified Mission Vatsalya Portal. The Portal integrates key child protection services and facilitates digital case management, beneficiary tracking, institutional monitoring and reporting by States and UTs. The Portal also integrates the Child Adoption Resource Information and Guidance System (CARINGS) portal thereby strengthening tracking, rehabilitation and adoption-related services for children in need of care and protection.

The Mission Vatsalya Portal has been rolled out across all 36 States and Union Territories. States and Union Territories, have been advised from time to time to ensure regular updation of child-specific and institutional data. Data is updated by authorised users, including District Child Protection Units (DCPUs), Child Welfare Committees (CWCs), Juvenile Justice Boards (JJBs), Child Care Institutions (CCIs) and Specialized Adoption Agencies (SAAs), in accordance with the Mission Vatsalya Operational Guidelines and the Standard Operating Procedures (SOPs) issued by the Ministry.

The Ministry regularly monitors the quality, completeness and timeliness of data through periodic review meetings, capacity-building programmes and advisories issued to the States and Union Territories.

(f): There is provision in Mission Vatsalya Guidelines for the establishment of at least one Cradle Baby Reception Centre (CBRC) in a Specialized Adoption Agency (SAA) in each district. CBRCs are operated from the premises of the SAAs and are equipped with essential facilities for the immediate care and protection of infants.

The State-wise details of Specialized Adoption Agencies (SAAs) funded under the Mission Vatsalya Scheme, including those in Andhra Pradesh, are provided at **Annexure-II**.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO.979 FOR ANSWER ON 24.07.2026 BY Dr. BYREDDY SHABARI AND SHRI APPALANAIDU KALISETTI REGARDING PROGRESS OF MISSION VATSALYA

THE STATE-WISE DETAILS OF DCPUs, CWCs AND JJBs, INCLUDING THOSE IN ANDHRA PRADESH FUNDED UNDER MISSION VATSALYA SCHEME DURING FY 2025-26

S. No.	State	DCPU	CWC	JJB
1	Andhra Pradesh	26	26	26
2	Arunachal Pradesh	27	28	26
3	Assam	35	36	35
4	Bihar	38	38	38
5	Chhattisgarh	33	33	33
6	Goa	2	2	2
7	Gujarat	33	33	33
8	Haryana	22	22	22
9	Himachal Pradesh	12	12	12
10	Jammu and Kashmir	20	20	20
11	Jharkhand	24	24	26
12	Karnataka	31	39	37
13	Kerala	14	14	14
14	Madhya Pradesh	51	51	51
15	Maharashtra	36	39	38
16	Manipur	16	16	16
17	Meghalaya	12	12	12
18	Mizoram	11	11	11
19	Nagaland	17	17	17
20	Odisha	30	31	34
21	Punjab	23	23	23

22	Rajasthan	41	41	42
23	Sikkim	6	6	6
24	Tamil Nadu	38	40	38
25	Telangana	33	36	33
26	Tripura	8	8	8
27	Uttar Pradesh	75	75	75
28	Uttarakhand	13	15	13
29	West Bengal	23	25	23
30	Andaman & Nicobar	3	3	3
31	Chandigarh	1	1	1
32	Dadra & Nagar Haveli and Daman & Diu	3	3	3
33	Ladakh	2	2	2
34	Lakshadweep	1	1	1
35	Delhi	11	10	7
36	Puducherry	2	4	4

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (f) OF THE LOK SABHA UNSTARRED QUESTION NO.979 FOR ANSWER ON 24.07.2026 BY Dr. BYREDDY SHABARI AND SHRI APPALANAIDU KALISETTI REGARDING PROGRESS OF MISSION VATSALYA

THE STATE-WISE DETAILS OF SPECIALIZED ADOPTION AGENCIES (SAAs) FUNDED UNDER THE MISSION VATSALYA SCHEME, INCLUDING THOSE IN ANDHRA PRADESH DURING FY 2025-26

S. No.	State and UT	Specialised Adoption Agencies
1	Andhra Pradesh	27
2	Arunachal Pradesh	2
3	Assam	33
4	Bihar	41
5	Chhattisgarh	31
6	Goa	2
7	Gujarat	12
8	Haryana	2
9	Himachal Pradesh	12
10	Jammu and Kashmir	12
11	Jharkhand	9
12	Karnataka	42
13	Kerala	12
14	Madhya Pradesh	26
15	Maharashtra	16
16	Manipur	16
17	Meghalaya	9
18	Mizoram	13
19	Nagaland	18
20	Odisha	33
21	Punjab	22

22	Rajasthan	46
23	Sikkim	6
24	Tamil Nadu	19
25	Telangana	17
26	Tripura	10
27	Uttar Pradesh	88
28	Uttarakhand	13
29	West Bengal	40
30	Andaman & Nicobar	4
31	Chandigarh	2
32	Dadra & Nagar Haveli and Daman & Diu	1
33	Ladakh	2
34	Lakshadweep	0
35	Delhi	3
36	Puducherry	2
